

ATA 1841/92

24-5-86

Hon. Mr Justice B.C. Saxena, V.C.
Hon. Mr. V.K. Sethi, A.M.

Now one responded
on behalf of the applicant.
i.e. V.C. Verma, Counsel
for respondent, is present.

The O.A. is dismissed for
default of the applicant.

A

V.K.
A.M.

Per
V.C.

in
copy of the order
prepared & filed
in the file.
27.6.86